

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2528

ANSWERED ON:08.12.2006

REHABILITATION OF SCAVENGERS

Badiga Shri Ramakrishna;Barman Shri Hiten;Barman Shri Ranen;Pathak Shri Harin

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) The number of beneficiaries under the National Scheme of Liberation and Rehabilitation of Scavengers in the country during each of the last three years, State-wise ;
- (b) The details of funds allocated by the Government under this scheme during each of the last three years to the States alongwith the details of funds utilised by them State-wise; and
- (c) The measures taken by the Government to eliminate manual scavenging in the country ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) : A Statement is placed at Annexure-I.

(b) : The details of funds released by the Government under this scheme to the States during the last three years is placed at Annexure-II. The details of funds utilized by the States under the scheme since its inception is at Annexure-III.

(c) : The Planning Commission has formulated National Action Plan for total eradication of Manual Scavenging.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO.2528 DATED

8.12.2006.

ANNEXURE-I

STATEMENT SHOWING STATE WISE BENEFICIARIES COVERED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS)

Beneficiaries Assisted for
Name of the State
Training Rehabilitation

YEAR:- 2002-03

Assam	855	300
Gujarat	Nil	1451
Haryana	48	153
Himachal Pradesh	807	377
Karnataka-	678	1809
Kerala	Nil	14
Madhya Pradesh	1494	5118
Maharashtra	1994	752
Orissa	250	1049
Tamil Nadu	661	NA
Uttar Pradesh	Nil	834
West Bengal	359	207
Chhattisgarh	Nil	256

TOTAL 7146 12320

YEAR :- 2003-04

Andhra Pradesh 660 3243
Gujarat 0 844
Himachal Pradesh 591 518
Karnataka- 355 5780
Madhya Pradesh 1010 5149
Rajasthan- 0 624
Tamil Nadu 33 13

TOTAL 2649 16171

YEAR :- 2004-05

Bihar 43 126
Gujarat Nil 1587
Himachal Pradesh 499 499
Karnataka- 1262 2694
Maharashtra 3351 1256
Orissa 250 320
Uttar Pradesh Nil 2876
West Bengal Nil 384
Meghalaya 80 Nil

Total 5485 9742

As reported by the State Governments.

Annexure-II

STATEMENT SHOWING STATE WISE CENTRAL ASSISTANCE RELEASED UNDER
THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF
SCAVENGERS AND THEIR DEPENDENTS (NSLRS) (Rs. In Crores)

YEAR :- 2003-04

Assam 1.63
Gujarat 3.74
Himachal Pradesh 3.09
Madhya Pradesh 1.25
Orissa 2.85
Uttar Pradesh 5.37
West Bengal 1.60
Chhattishgargh 1.89

Total 21.41

YEAR :- 2004-05

Karnataka- 12.19
Madhya Pradesh 1.37

Total 13.56

YEAR:- 2005-06

No funds allocated for the financial year 2005-06 under the scheme.

ANNEXURE-III

STATEMENT SHOWING STATE WISE UTILISATION OF FUNDS RELEASED UNDER THE NATIONAL SCHEME OF LIBERATION AND REHABILITATION OF SCAVENGERS AND THEIR DEPENDENTS (NSLRS)

(Rs. in crores)

(As On 30-09-2006)

Sl.No.	Name of the State/UT	- Release	Cumulative UCs Received	Total UCs Due
1	Andhra Pradesh	55.78	23.87	31.91
2	Assam	7.50	5.82	1.68
3	Bihar	11.27	0.00	11.27
4	Delhi	5.28	0.98	4.30
5	Gujarat	30.61	0.00	30.61
6	Haryana	18.37	10.06	8.31
7	Himachal Pradesh	8.62	5.51	3.11
8	Jammu & Kashmir	1.03	0.00	1.03
9	Karnataka-	41.32	22.80	18.52
10	Kerala	0.55	0.00	0.55
11	Madhya Pradesh	119.12	107.16	11.96
12	Maharashtra	46.22	26.86	19.36
13	Meghalaya	0.03	0.00	0.03
14	Nagaland -	0.11	0.00	0.11
15	Orissa	19.61	11.33	8.28
16	Pondicherry	0.075	0.0363	0.04
17	Punjab	6.63	0.00	6.63
18	Rajasthan-	44.48	8.67	35.81
19	Tamil Nadu	57.80	24.52	33.28
20	Uttar Pradesh	227.75	205.98	21.77
21	West Bengal	7.23	3.92	3.31
22	Chhattishgargh	16.89	0.00	16.89
23	Jharkhand-	10.85	0.00	10.85
24	Uttaranchal	10.00	0.00	10.00

Total 747.11 457.52 289.59

As reported by the State Governments for the total funds released since inception of the scheme in 1991-92.